GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 1405
ANSWERED ON 14.03.2022

ILLEGAL MINING

1405#. SHRI NEERAJ DANGI:

Will the Minister of MINES be pleased to state:

(a) the details of the complaints received about illegal mining during the last three years in the country, State-wise;
(b) whether it is a fact that the number of cases of illegal mining in the country have increased; and
(c) if so, the details of the action taken on said complaints, year-wise?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) to (c): Section 23C of Mines and Minerals (Development and Regulation) Act (MMDR Act) 1957, empowers the State Governments to frame rules to prevent illegal mining and the State Government may, by notification in the Official Gazette, make such rules for preventing illegal mining, transportation and storage of minerals and for the purposes connected therewith. The control of illegal mining comes under the legislative and administrative purview of the State Governments.

However, as per the information provided by various State Government to the Indian Bureau of Mines, a Sub-ordinate Office of Ministry of Mines, the number of cases of Illegal mining for a period from 2019-20 to 2021-22(upto Quarter ending September 2021) alongwith the details of action taken on the complaints is given at Annexure-I.

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ANNEXURE-I (PQ 1405)

Sr. No	State	No of cases reported during the year 2019-20	No of cases reported during the year 2020-21	No of cases reported during the year 2021-22 (Up to Quarter ending Sept. - 2021)	Action taken			
					FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Vehicle Seized (No.)	Fine realized by State Govt. (Rs. Lakh)
1	Andhra Pradesh	8354	10736	5457	37	24	2922	40570.126
2	Chhattisgarh	6449	5376	2263	0	6449	0	2723.495
3	Goa	0	0	01	1	0	0	6.952
4	Gujarat	7476	7164	4101	298	36	13,358	27483.78
5	Haryana	1251	1384	324	509	0	0	2051.077
6	Himachal Pradesh	2424	4339	2214	84	1028	13	268.382
7	Jharkhand	3269	n.r.	613	880	568	3714	715.9
8	Karnataka	4935	5584	2996	2281	1198	658	7015.009
9	Kerala	8575	7400	3012	0	0	0	14288.96
10	Madhya Pradesh	8223	11157	1464	1	8290	11	110622.42
11	Maharashtra	10456	11002	3605	5511	0	25063	27479.51
12	Odisha	16	18	99	0	0	23	119.693
13	Rajasthan	4027	5815	4787	1163	164	8822	16769.086
14	Tamilnadu	66	70	n.r.	17175	1589	12531	982.082
15	Telangana	7039	5620	2520	0	0	0	2441.6
16	Uttar Pradesh	n.r.	n.r.	5330	82	533	0	2619.710

n.r. – Quarterly return not received.